

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MARMAGOA STEEL LIMITED Date of Commencement of Liquidation: 10-02-2021; List of Stakeholders as on Date: 30-09-2022; Name of IP: Mr. Pravin R Navandar; Process Number: 1; Last 5 digit of registration number: 10027

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	8191196	0	8191196	0	0	0	NA
3	Secured financial creditors	2	2253582551	2	2253582551	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	3	216139607	2	158903024	0	56735467	501116	Annexure 5
6	Operational creditors (Employees)	1	13633970	1	4468500	0	3299668	5865802	Annexure 6
7	Operational creditors (Government Dues)	9	1751378922	9	774351721	878461742	78678	98486781	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	16	684449872	13	532407363	0	16075802	135966707	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	48997056	1	40230000	0	8767056	0	Annexure 9
Total		33	4976373174	28	3772134355	878461742	84956671	310074496	